

DIVISION BENCH  
COURT - II

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1676(KB)2018  
IA(I.B.C)/1152(KB)2024,  
IA(I.B.C)/977(KB)2024,  
IA(I.B.C)/1305(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>IDBI BANK LTD VS ABHIJEET INTEGRATED STEEL LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. ] For the Liquidator  
Ms. Sweta Majumder, Adv. ]

Mr. Soumitra Ganguli, Adv. ] For the Respondent No. 1  
Mr. M. S. Tiwari, Adv. ] in IA(I.B.C)/1305(KB)2023

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **22.08.2024**.

**(Anamitra Pal)  
Court Officer**

**Ar.**